

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-14/2023/ 141 /R.Cell

Dated Guwahati, the 26th April, 2023

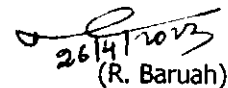
The following officers of Mizoram Judicial Service, who have completed 5 (five) years of service in the cadre of Grade-II, are requested to submit their options as to whether they are willing to appear in the **Limited Departmental Competitive Examination (LDCE)** for promotion to Grade-I of Mizoram Judicial Service.

The present LDCE process is being initiated for filling up of 1 (one) post in Grade-I of Mizoram Judicial Service.

Sl. No.	Name of the Officers	Date of joining in various Grades	Place of posting
1.	Shri Laldinpuia Tlau	Grade-III -04.10.2008 Grade-II from 02.08.2014	Sr.Civil Judge-cum-Chief Judicial Magistrate, Mamit
2.	Smti Lalrochami Ralte	Grade-III -04.10.2008 Grade-II from 02.08.2014	Chief Judicial Magistrate, Aizawl
3.	Shri Lalramsanga	Grade-III -04.10.2008 Grade-II from 02.08.2014	Senior Civil Judge, Aizawl
4.	Shri Vincent Lalrokima	Grade-III -04.10.2008 Grade-II from 02.08.2014	Joint Registrar (Judicial), Gauhati High Court, Aizawl Bench, Aizawl
5.	Shri Birthoilal Sakachep	Grade-III -04.10.2008 Grade-II from 11.02.2016	Senior Civil Judge, Kolasib
6.	Shri T. Lalhmachhuana	Grade-III -04.10.2008 Grade-II from 12.12.2017	Sr. Civil Judge, Aizawl
7.	Shri R. Malsawmdawngzuala	Grade-III -04.10.2008 Grade-II from 12.12.2017	Sr. Civil Judge-cum-Chief Judicial Magistrate, Serchhip
8.	Shri Thomas Lalrammawia	Grade-III -04.10.2008 Grade-II from 12.12.2017	Deputy Secretary to the Govt. of Mizoram, Law & Judicial Department

The options in writing should be sent only by e-mail at ghc.rcell2013@gmail.com **on or before 10-05-2023 within office hours**. For any query regarding submission of option, they are requested to contact the undersigned.

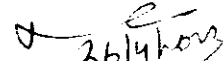
By Order,


26/4/2023
(R. Baruah)

Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Registrar, Gauhati High Court, Aizawl Bench for Information. He is also requested to inform the concerned Officers.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 26-04-2023 regarding calling of options for appearing in the LDCE for promotion from Grade-II to Grade-I of Mizoram Judicial Service**" with a scroll in the Home Page.
10. P.S. to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. P.S. to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


26/4/2023
(R. Baruah)

Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1